

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION No. 898**  
TO BE ANSWERED ON 14.12.2018

**MONITORING OF ORGANISATIONS ENGAGED IN WELFARE OF WOMEN AND CHILDREN**

+898. SHRI GAJANAN KIRTIKAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has set up any mechanism to monitor the functioning of various nodal agencies, commissions, boards, corporations and the Non-Governmental Organisations (NGOs) engaged in welfare of women and children;
- (b) If so, the details thereof;
- (c) if not, the details of the steps taken by the Government in this regard; and
- (d) the details of criteria based on which performance of these bodies is being monitored?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(DR. VIRENDRA KUMAR):

- (a): The Ministry of Women & Child Development has set up various mechanisms to monitor the functioning of its nodal agencies, commissions, boards, corporations and NGOs engaged in welfare of women and children.
- (b) to (d): The details are given hereunder:
  - The monitoring of NGOs is done at three (Central, State and District) levels in schemes like Swadhar and Ujjawala.
  - The Anganwadi Services [Umbrella Integrated Child Development Services (ICDS) Scheme] has an in-built monitoring system since its inception to track the physical progress of the scheme in respect of various input process, output and impact indicators through a standardized Management Information System (MIS), regular reports, monthly, half yearly, quarterly etc. MWCD is continuously monitoring the implementation of Anganwadi Services Scheme. The guidelines include a schedule of visits of different officials at the state level to AWCs/mini-AWCs in improving the quality of service delivery of the AWCs by addressing various problems/ bottlenecks and also to elicit views and perspectives from the community. Govt. has introduced a 5-tier monitoring & review mechanisms at 5 different levels (National, State, District, Block and Anganwadi) to strengthen the performance of Anganwadi Service Scheme.
  - National Institute of Public Cooperation and Child Development (NIPCCD) is monitored through regular Executive Committee meetings which are attended by senior officials of MWCD and the performance is monitored through Statement of Expenditure, Annual Reports and Quarterly/ Monthly Progress Reports.
  - Rahstriya Mahila Kosh has established a multi-level monitoring mechanism for effective implementation of its schemes through NGOs and to check funds utilization like pre sanction study, critical appraisal of project and sanction by duly constitute loan committee, disbursement only through Bank Account of IMO/NGOs, post sanction visit, submission of regular financial reports, regular follow-up of each loan for recovery, Blacklisting of NGOs/IMOs in case of default, and remedial legal action against willful defaulters.
  - Regular monitoring and reviewing of the implementation of One Stop Centres and Women Help Line through Workshops/Conferences with State Govts./ UT Administrations and surprise inspection visits is done by the officers of the Ministry.
  - National Commission for Protection of Child Rights (NCPCR) is headed by a Chairperson and consists of 6 Members. The Annual Report of the Commission is laid on the Table of both the Houses. Review of functioning is also done from time to time.

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